

12.05 hrs.

PAPERS LAID ON THE TABLE

REVIEW & ANNUAL REPORT OF URANIUM CORPORATION OF INDIA FOR 1973-74

THE MINISTER OF ENERGY (SHRI K. C. PANT): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda, for the year 1973-74.
- (2) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

[Placed in Library See No LT-9083/75]

NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): I beg to lay on the Table a copy of Notification No. S.O. 107(E) (Hindi and English versions) published in Gazette of India dated the 21st February, 1975, rescinding the Commercial Vehicles (Restriction on Resale) Order, 1974 issued under section 18G of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-9084/75].

STATEMENT RE. DELAY IN LAYING NOTIFICATION

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND

CIVIL SUPPLIES (SHRI A. P. SHARMA): On behalf of Shri B. P. Maurya, I beg to lay on the Table a statement (Hindi and English versions) giving reasons for delay in laying Notification No. S.O. 273(E) published in Gazette of India dated the 29th April, 1974. [Placed in Library See No LT-9085/75].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1975, published in Notification No GSR 223 in Gazette of India dated the 22nd February, 1975
- (2) The Indian Police Service (Pay) Second Amendment Rules, 1975, published in Notification No. G.S.R. 224 in Gazette of India dated the 22nd February, 1975
- (3) The All India Services (Leave Travel Concession) Rules, 1975 published in Notification No GSR. 225 in Gazette of India dated the 22nd February, 1975.
- (4) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1975, published in Notification No. G.S.R. 226 in Gazette of India dated the 22nd February, 1975.
- (5) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment